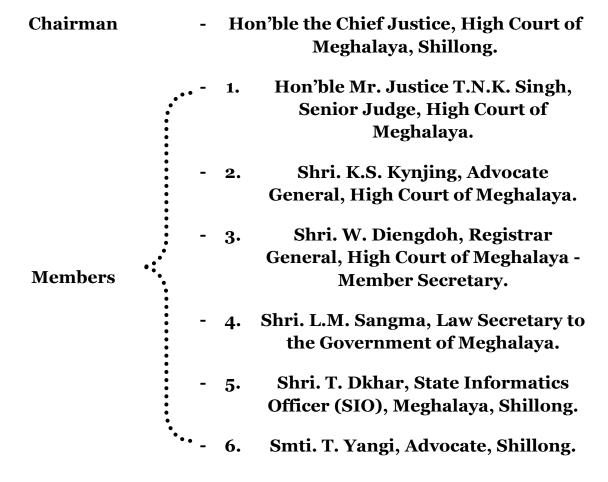
## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/12/2014/1625

Dated, Shillong 6th June, 2014.

## **NOTIFICATION**

In compliance to the Chief Justices' Conference on April 5 & 6, 2013 Hon'ble the Chief Justice has approved the constitution of a Sub-Committee on the lines of National Court Management System at State Level as under:-



REGISTRAR GENERAL